

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3030
TO BE ANSWERED ON 03.08.2017

DEVELOPMENT WORKS IN MAHARASHTRA

3030. SHRI DILIPKUMAR MANSUKHLAL GANDHI:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the number of proposals received by the Government for development works during the last three years from the Government of Maharashtra and the amount involved therein along with the details of action taken thereon, scheme-wise;
- (b) the reasons for which proposals received from the State Government are still pending;
- (c) whether any time-limit has been stipulated for disposal of these proposals and if so, the details thereof;
- (d) whether the delay in execution of proposals hampers the development works; and
- (e) if so, the details thereof and the manner in which cost overruns are being adjusted?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a): The Ministry of Rural Development, inter alia, is implementing Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Deendayal Antyodaya Yojana - National Rural Livelihood Mission (DAY-NRLM), Deen Dayal Upadhyay - Gramin Kaushalya Yojana (DDU-GKY), Pradhan Mantri Awaas Yojana -Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY) and National Social Assistance Programme (NSAP) to bring about overall improvement in the quality of life of the people in rural areas through employment generation, strengthening of livelihood opportunities, promoting self employment, skilling of rural youths, provision of social assistance and other basic amenities. The Annual Plan proposals for States, including Maharashtra, under these schemes are finalized in consultation with the concerned State Government/UT Administration and funds are released as per the Guidelines.

(b) to (e): Do not arise in view of (a) above.
